

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:866
ANSWERED ON:19.03.2012
ROAD SAFETY FUNDS
Premajibhai Dr. Solanki Kiritbhai

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether during the year 2009, 4.9 lakh road accidents were reported, which resulted in the death of 1,25,660 people and injured five lakh;
- (b) if so, the details thereof;
- (c) whether any short term and long term measures have been taken by the National Road Safety Council (NRSC) to curb accidents;
- (d) if so, the details thereof;
- (e) whether the Government is planning to amend Motor Vehicle Act, 1988 and create road safety fund and if so, the details thereof;
- (f) whether any progress has been made on the directive issued by the Union Law Ministry for a quantum increase in fines to promote safe driving; and
- (g) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS (DR. TUSHAR A. CHAUDHARY)

(a) & (b) Yes, Sir. The details are placed at Annexure.

(c) to (d) As per the deliberations in the 12th meeting of the National Road Safety Council (NRSC), held on 25th March, 2011, the Ministry had formed five separate working groups on four E's of Road Safety viz. (i) Education (ii) Enforcement (iii) Engineering (roads as well as vehicles) and (iv) emergency care to lay out the macro and micro dimensions with potential solutions to road safety and to suggest short term and long term measures to curb road accidents in the country. NRSC in its 13th meeting held on 29th February 2012, deliberated on the recommendations of all the five working groups. A synthesis report containing all the major recommendation of five Working Groups is now available on the Ministry's website.

(e) to (g) The Bill to amend the Motor vehicle Act, 1988, which provided, inter alia, hike in penalty for drunken driving and other traffic violations was introduced in the Rajya Sabha on 15th May 2007. On the recommendations of the Rajya Sabha, the Bill was referred to the Department Related Parliamentary Standing Committee, which made various suggestions. The official amendments made in the Motor Vehicle (Amendment) Bill, 2007 have been approved by the cabinet in its meeting held on 01st March, 2012 and the Bill is now proposed to be introduced in the current session of Parliament. However, in the proposed amendment, there is no provision for creating road safety fund.